

Mr. Deputy-Speaker: Let them decide first about the place.

Shri Vajpayee: May I know when the report of the committee now referred to by the hon. Minister is expected?

Shri Raghuramaiah: The preliminary report of that committee is expected in a matter of few weeks.

Schemes for Homes in States

*498. **Shri Sanganna:** Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 1235 on the 27th August, 1957, regarding starting of Homes in States, and state:

(a) whether the schemes have been finalised;

(b) if so, the estimated outlay of these schemes relating to each State; and

(c) whether these schemes will be financed partly by the Government of India?

The Minister of State in the Ministry of Education and Scientific Research (**Dr. K. L. Shrimall**): (a) The schemes have been finalised by 12 States.

(b) The statement is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 89.]

(c) Yes, Sir.

Shri Sanganna: In what way are these homes different from those sponsored by the Central Social Welfare Board and the Rehabilitation Department?

Dr. K. L. Shrimall: These homes are set up in accordance with the recommendations of the two committees which were set up by the Social Welfare Board. They are homes for the women who are rescued from moral danger and homes for persons released from non-correctional and correctional institutions. These are the types of homes that are being set up.

Shri Sanganna: Are any schemes prepared for the absorption of these inmates in the general society?

Dr. K. L. Shrimall: These homes will help people to become normal citizens in course of time.

Shri Sanganna: May I know the criteria by which a number of homes is created in each State?

Dr. K. L. Shrimall: The proposal is that we should have five homes in each State according to this programme.

Shrimati Manjula Devi: May I know whether the home in Gauhati is going to be closed because there are very few inmates?

Dr. K. L. Shrimall: If the hon. Member wants information with regard to any particular State, she will have to give notice. I cannot give information about all these details.

राजस्थान में अनुसूचित आदिमजातियों की जनसंख्या

*४९९. श्री ए० ला० बाबूराव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १९५१ की जनगणना के आकड़ों की तुलना में राजस्थान में अनुसूचित आदिमजातियों की जनसंख्या में काफी वृद्धि हो गई है;

(ख) यदि हां, तो क्या द्वितीय पंचवर्षीय योजना में स्वीकृत धनराशि में उसी अनुपात से वृद्धि की गई है;

(ग) यदि नहीं, तो उस के क्या कारण हैं; और

(घ) क्या केन्द्रीय सरकार को इस संबंध में राज्य सरकार से कोई ज्ञापन प्राप्त हुआ है ?

गृह-कार्य उपमंत्री (श्रीमती आल्हा) :

(क) जो, हां ।

(ख) जो, नहीं ।

(ग) तथा (घ). हाल ही में इस संबंध में राज्य सरकार से एक ज्ञापन प्राप्त हुआ है जिस पर विचार किया जा रहा है ।